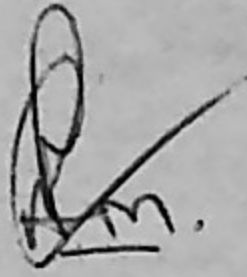


21/8/90

Hon'ble Mr. D. K. Agarwal, J.M.

Hon'ble Mr. K. Chagga, A.M.

Nope appears for the petitioner
despite notice. Shri A. Shankar is
present for the respondent. The
Writ Petition is dismissed for
want of prosecution without any
order as to ~~costs~~ cost.


D.K.

(Horns)


K.C.